

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 547/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: STUP Consultants Pvt.Ltd.
V/s.
Arshiya Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Anushi Nichea	i/b Phoenix Legal	Anushi

ORDER

TCP 547/I&BP/NCLT/MB/MAH/2017

List this matter on 4.9.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)